

- (d) if so, the details thereof; and
 (e) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) Yes, Sir. A demolition operation was carried out on the 27th October, 1998 by Chandigarh Administration to remove unauthorised structures built over agricultural land at Raipur Kalan.

(c) and (d) As per the information furnished by the Chandigarh Administration, prior notices under section 12(2) of the Punjab New Capital (Periphery) Control Act were issued to all the persons concerned.

- (e) Does not arise.

[Translation]

Financial Assistance to Women

2486. SHRI RAJO SINGH : Will the Minister of LABOUR be pleased to state:

(a) the total financial assistance provided to Bihar State for imparting industrial training to women during each of the last three years;

(b) whether the Government have constituted any monitoring committee to ensure the full utilisation of the said financial assistance;

- (c) if so, the details thereof; and
 (d) if not, the reasons therefor?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) The year-wise financial assistance provided for Bihar State for imparting industrial training to women under World Bank Vocational Training Project during the last three years i.e. 1995-96, 96-97 and 97-98 has been Rs. 13.724, Rs. 5.956 and Rs. 19.719 lakhs respectively.

(b) and (c) To ensure proper utilisation of financial assistance, monitoring is done by the State Project Implementation Unit at the State level and the Central Project Implementation Unit at the Central level. Utilization and Audit Certificates are furnished by the concerned State Government. The progress is reviewed jointly by the World Bank Mission and this Ministry in review meetings at regular intervals.

- (d) Does not arise.

Natural Gas for China Clay Complex

2487. SHRIMATI KAMAL RANI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to allot natural gas to Uttar Pradesh for the development of China clay complex;

- (b) if so, the details thereof; and
 (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Sir.

- (b) Does not arise.

(c) The available natural gas for supply to consumers along HBJ Pipeline is far less than the commitments already made.

[English]

LPG Distributorship

2488. SHRI RAJ BANSHI MAHTO :

SHRI SURENDRA PRASAD YADAV
 (JHANJIHARPUR) :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether LPG distributorship for Ghoghardila, Karmagh, Jamagar, Benipati and Madhubani in Bihar has been approved for opening of LPG agencies there;

(b) if so, whether any advertisement has been issued for inviting applications in this regard;

- (c) if so, the details thereof; and

(d) if not, the reasons for delay and the time by which the applications are proposed to be invited for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) Oil companies have reportedly advertised the following locations in June 1998, for setting up LPG distributorships:

- 1) Ghoghardila
- 2) Karmagh
- 3) Jamhaur
- 4) Benipati

Madhubani in East Champaran District is reported to be unviable. There is no location by the name Jamagar in Madhubani District.

- (d) Does not arise.

Vocational Training Institute for Men

2489. SHRI SURESH WARPUDKAR : Will the Minister of LABOUR be pleased to state: